

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 17th November, 2015

NO. HC.VII-136/2015/ 5215 /A. Hon'ble the Chief Justice (Acting) of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Ajoy Kumar Baruah, Deputy Secretary, Assam State Legal Services Authority, Guwahati, an Officer in Grade-II of the Assam Judicial Service, against the vacant post of Joint Registrar (Vigilance), Gauhati High Court, Guwahati in his grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge.

By order,
Sd/- M.A. Ali,
REGISTRAR (VIGILANCE)

Memo NO. HC.VII-136/2015/ 5216 - 5245 /A.

Dated 17.11.2015

Copy to:-

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to place the services of Shri Ajoy Kumar Baruah, Deputy Secretary, Assam State Legal Services Authority, Guwahati at the disposal of the Gauhati High Court, Guwahati with effect from the date of his joining in the Gauhati High Court, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl
4. The District and Sessions Judge, _____
5. The Judge, Designated Court, Assam, Guwahati
6. The Principal Judge, Family Court, No.1 & 2, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar
9. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI, Assam, Guwahati
12. The Member-Secretary, Assam State Legal Services Authority, Guwahati. ***He is requested to release Shri Ajoy Kumar Baruah from the post of Deputy Secretary, Assam State Legal Services Authority, Guwahati***
13. The Member, MACT, _____
14. The Special Judge, Addl. CBI Court, NO.1 ,2 & 3, Assam, Chandmari, Guwahati
15. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati

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16. The Joint Registrar (_____), Gauhati High Court, Guwahati
17. The Chief Judicial Magistrate, _____
18. Shri Ajoy Kumar Baruah, Deputy Secretary, Assam State Legal Services Authority, Guwahati. **He will hand over charge of his Office to Shri Mridul Kumar Saikia, Deputy Secretary designate, Assam State Legal Services Authority, Guwahati and join his new assignment immediately.**
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
21. The Director, Law Research Institute, Gauhati High Court, Guwahati
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
23. The Sub-Divisional Judicial Magistrate (M)/ (S), _____
24. The Asstt. Registrar (_____), Gauhati High Court, Guwahati
25. The Private Secretary to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati
26. The Administrative Officer (J)(_____), Gauhati High Court, Guwahati
27. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
28. The C.A. to Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
29. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


REGISTRAR (VIGILANCE)


17/11/2015